

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:761
ANSWERED ON:29.07.2010
NAVI MUMBAI AIRPORT
Sainuji Shri Kowase Marotrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has received any request for environmental clearance from Maharashtra Government regarding proposed Navi Mumbai International Airport;
- (b) if so, the details and the latest position of this proposal;
- (c) whether environmental clearance has been accorded for the airport; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) Yes, Madam. The project proponent, CIDCO of Maharashtra Limited and agency of Government of Maharashtra has submitted the Environment Impact Assessment (EIA) Study Report to Ministry of Environment & Forests (MoEF) on 07-06-2010 for grant of environmental clearance to the proposed Navi Mumbai International Airport (NMA) Project.
- (b) The proposal for environmental clearance to the proposed NMA project is under consideration of Expert Appraisal Committee (EAC) of MoEF.
- (c) No, Madam.
- (d) The proposal for environmental clearance to the proposed NMA project is under consideration of EAC of MoEF. The proposal was discussed in EAC's meeting held on 21-07-2010. EAC has sought further information.